

Annex - 1

Proforma – I

Information in respect of Director-related Loans and Advances

[Vide para 6.1.4]

Name of the bank: _____

Position as on: _____

Sr. No.	Name of the Borrowers	Related to which Director and nature of relationship	Limits Sanctioned (₹ in lakhs)						
			Date of Sanction / Renewal	Type of Facility		Secured	Unsecured	Nature and Value of Security	Due Date / Date of Maturity
				Funded	Non-funded				
1	2	3	4	5	6	7	8	9	10

Amount Outstanding (₹ in Lakhs)				
Secured	Unsecured	Total (100% of Funded and 100% of Non-funded Limits)	Whether in Excess of Exposure Norms / Limits stipulated by RBI	Action initiated in case of Overdue / NPA Accounts
11	12	13	14	15

Note: Different type of facilities sanctioned to a borrower should be indicated separately against column 5 and 6.